

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.3962
TO BE ANSWERED ON 10.08.2016**

DENIAL OF VISAS TO STUDENTS

3962. SHRIMATI KOTHAPALLI GEETHA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Australia has denied visa to Indian students recently;**
- (b) if so, the details thereof;**
- (c) the details of the countries which have rejected the student visas during each of the last three years and the current year, country-wise and specific reasons therefor; and**
- (d) the corrective steps being taken by the Government in this regard?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) to (d) We are aware of cases where Australia has denied visas to Indian students from time to time. The Australian side has, however, affirmed that denial of visas to individuals has no bearing on the close bilateral relations between India and Australia.

There is no reliable data regarding visa rejections to Indian students by different countries, as foreign governments cite their privacy laws and do not make available such information to third parties. Decisions regarding foreign visa applications are a sovereign prerogative of foreign governments and they have their own guidelines and policies for issuance of visas. Wherever the Government feels that visa policies of foreign countries are restrictive, it is taken up with them during bilateral discussions.
